

**HIGH COURT OF JUDICATURE AT HYDERABAD  
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH  
ABSTRACT**

**JUDICIAL SERVICE - District and Sessions Judges - Transfers and Postings - ORDERS - ISSUED.**

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**ROC.NO.6492/2014-B.SPL.**

**NOTIFICATION NO.1256-B.SPL.**

**DATED:20.10.2014.**

The High Court is pleased to order the following Transfers and Postings:-

1. Sri N.Victor Immanuel, II Addl. Special Judge for SPE and ACB Cases, Hyderabad, is transferred and posted as I Addl. Special Judge for SPE and ACB Cases-cum-V Addl. Chief Judge, City Civil Court, Hyderabad, VICE Sri Ch.K.Bhupathi, transferred.

2. On relief, Sri Ch.K.Bhupathi, I Addl. Special Judge for SPE and ACB Cases-cum-V Addl. Chief Judge, City Civil Court, Hyderabad is transferred and posted as Prl. Special Judge for SPE and ACB Cases-cum-IV Addl. Chief Judge, City Civil Court, Hyderabad (Post kept vacant).

- i) Sri N.Victor Immanuel, shall take charge of his post from Sri Ch.K.Bhupathi.
- ii) Sri N.Victor Immanuel, after assumption of charge as I Addl. Special Judge for SPE and ACB Cases-cum-V Addl. Chief Judge, City Civil Court, Hyderabad, will be in full additional charge of the post of II Addl. Special Judge for SPE and ACB Cases, Hyderabad, until further orders.
- iii) Sri Ch.K.Bhupathi, on relief by his successor, will assume charge regularly as Prl. Special Judge for SPE and ACB Cases-cum-IV Addl. Chief Judge, City Civil Court, Hyderabad, which post he is holding in full additional charge.

**Contd\_2.**

**NOTE:** The Order placed in the High Court's Web Site <http://hc.ap.nic.in> and the downloaded copy from the web site is valid for relieving/joining duty.

*S. Jagannaray*  
**REGISTRAR (VIGILANCE)**

To

1. The Officers concerned.
2. The Prl. Secretary to the Hon'ble the Chief Justice and Personal Secretaries to the Hon'ble Judges (for placing before Their Lordships kind perusal).
3. The Personal Secretaries to the Registrars and District Judge (Enquiries), High Court of Judicature at Hyderabad (for placing before the Registrars for information).
4. The Central Project Coordinator, High Court of Judicature at Hyderabad (with a request to direct the concerned to upload the proceedings in the High Court's Website)
5. The Accountant General, Andhra Pradesh, Hyderabad;
6. The Secretary to Government, Law (L.A.& J-SC.F) Department, Government of Andhra Pradesh, Hyderabad
7. The Secretary to Government, Law (L.A.& J-SC.F) Department, Government of Telangana, Hyderabad
8. The Director of Treasuries and Accounts, Hyderabad.
9. The Director, Andhra Pradesh Judicial Academy, Secunderabad.
10. The Member Secretary, Andhra Pradesh State Legal Services Authority, Hyderabad.
11. The Secretary, Andhra Pradesh High Court Legal Services Committee, High Court, Hyderabad.
12. The Chief Judge, City Civil Court, Hyderabad.
13. The II Addl. Chief Judge, City Civil Court, Hyderabad
14. The Prl. Special Judge for SPE and ACB Cases-cum-IV Addl. Chief Judge, City Civil Court, Hyderabad
15. The I Addl. Special Judge for SPE and ACB Cases-cum-V Addl. Chief Judge, City Civil Court, Hyderabad
16. The II Addl. Special Judge for SPE and ACB Cases, Hyderabad
17. **THE SECTION OFFICERS:-**  
(a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (J) Special Officers Section, High Court of Andhra Pradesh, Hyderabad